

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2178
ANSWERED ON:24.07.2014
SAFETY AUDIT OF MINES BY CIL
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Will the Minister of COAL be pleased to state:

- (a) whether Coal India Limited (CIL) has made safety audit of CIL mines in the country which is mandatory at the regular intervals;
- (b) if so, the details of CIL norms in this regard;
- (c) the extent to which coal mining in the country has become safer and accident free after the implementation of such norms;
- (d) the details of the infrastructure set up in various mines for implementation of such safety audit in the country; and
- (e) the expenditure incurred by each of them on such infrastructure, mine-wise;

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY (SHRIPVUSH GOYAL)

(a)&(b); There are no such norms for conducting safety audit by coal companies. In Coal India Ltd (CIL), safety audit is voluntarily conducted in mines from time to time, to find out the safety status of mines apart from the compliance of the various statutory provisions regarding mine safety for further improvement in safety standard of mines.

(c): The mine accident Statistics is the indicator of relative status of safety in coal mines. Over the years, the safety standard in mines of CIL has significantly improved due to several factors including implementation of the recommendations of the safety audit as evident from the table showing comparative figures of 5 yearly average mine accident statistics of CIL since inception of CIL in the year 1975 upto 2013, which is given below:

Parameters	Comparative	Time frame	Reduction in	%of reduction
	1975-79	2010-13	absolute numbers	
Average Fatal Accident	157	59	98	62%
Average Fatalities	196	66	130	66%
Average Serious Accident	1224	223	1001	82%
Average Serious Injuries	1278	233	1045	85%
Average Fatality Rate per MTe of coal production	2.18	0.15	2.03	93%
Average Fatality Rate per 3 lakh manshift	0.44	0.24	0.20	45%
Average Serious Injury Rate per MTe of coal production	14.24	0.51	13.73	96%
Average Serious Injury Rate per 3 lakh manshift	2.89	0.80	2.01	70%

(d): A well structured multi-disciplinary Internal Safety Organization (ISO) has already been established in all subsidiary companies of CIL and the same is functioning right from the mine level / area level upto the company head quarter level. This organization has adequate technical expertise in conducting the safety audit of different mines of subsidiaries of CIL and depending upon the recommendations of the safety audits made thereof, corrective actions are being taken for removing the deficiencies, if any, by the respective mines.

(e): The required infrastructure for conducting Safety Audits already exists in the coal companies. However the same is strengthened whenever there is a requirement and there is no shortage of resources for taking up safety infrastructure development.